

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

23.

CP/188(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES:

Mr. Sachin Shankerrao Ghule
(Ex-Director & Member of The Company)

Vs

Rajdeep Info Techno Private Limited

SECTION: 59, 213, 222(1), 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Kairav Trivedi, PCA, Ld. Authorised Representative of the Petitioner present (VC). Mr. Shrenik R. Gandhi, Ld. Counsel for the R1 to R3 present (VC).
2. By order of the Bench, list this matter on **19.09.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)